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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 27.05.2025 at 02:00 PM were not taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|-----------------------|----------------------------------|------------------|--------------------|
| | | | Appellants | Respondents |
| 1. | Comp. App. (AT) | Rupinder Singh Gill | Prachi Johri | Rishi Kapoor |
| | (Ins) No. 702 of 2020 | Vs. | | Ravind Gaudana-R2 |
| | Part Heard | Three C Universal Developers Pvt | | Meghna Rao |
| | | Ltd. Through RP. | | Aadhar Nautiyal |
| 2. | Comp. App. (AT) | Three C Universal Developers | A. Anand | Devansh Srivastava |
| | (Ins) No. 38 of | Pvt. Ltd. | | |
| | 2022 & I.A. No. | Through The Resolution | | |
| | 3643 of 2022 & | Professional | | |
| | 5648 of 2024 | Vs. | | |
| | Part Heard | Gulshan Homz Pvt. Ltd. | | |
| 3. | Comp. App. (AT) | Ashok Gupta | Siddharth Bhatli | Chetna Bisht-R1 |
| | (Ins) No. 1243 of | Suspended Director of Ajnara | | Vishal Ganda |
| | 2022 & I.A. No. | India Ltd. | | Govind Keshav |
| | 3978, 4502, 4893 | Vs. | | Bharat Bhushan |
| | of 2022 & 1330, | Manish Kumar Gupta & Anr. | | V.D'Costa |
| | 1895, 2562, 3386, | (Authorized Representative for | | Astha Ojha |
| | 3729, 4557, 4758, | Class of Creditors) | | Ikshvaaku |
| | 5219, 6111 of | | | Samiron Borkataky |
| | 2023, 1115, 1414, | | | Amar Pal |
| | 2648, 2649, 3525, | | | |
| | 4058, 4261, 4279, | | | |
| | 4314, 4819, 5162, | | | |
| | 5247, 5330, 5333, | | | |
| | 6720, 6721 of | | | |
| | 2024 & 913, 914, | | | |
| | 1245, 1246, 1247, | | | |
| | 1721, 1839, 2403, | | | |
| | 2407, 2867, 3141, | | | |
| | 3171 of 2025 | | | |
| | Part Heard | | | |